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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 5/(MAH)/2013

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.01.2018

NAME OF THE PARTIES: K Ishwar Bhat.

V/s.

M/s. HDFC Bank Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 111A(2) of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
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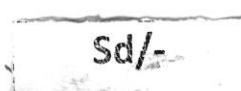
ABHAY WADHWA	Adv. For PETITIONER	
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ORDER

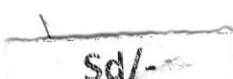
CP No. 05/111A(2)/NCLT/MB/MAH/2013

The Petitioner is hereby directed to issue notice to the Respondent intimating the next date of hearing.

List this matter on 06.03.2018.

 Sd/-

V. NALLASENAPATHY
Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)